

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full):

ANIL KUMAR BORA

Date of Birth:

23-04-1977

Present post held:

CIVIL JUDGE - 2

Immovable Property			How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	
1	Housing and other Buildings	Land	
2	Kaccha House Bachi, unused land, Agricultural land, approx. 22 acres	Land	
3	Total land area 1680 Sq. Ft.		
Movable Property (Valued Above 25,000/- of Rs.)			
Name of Articles			
1	1) Tata Indigo car - self name - Through Allahabad Bank Kasdol, Raipur		
2	2) Honda activa scooter - wife's name - Acquired by her before marriage		
3	3) Bajaj Boxer motorcycle - Self name - Acquired before joining the service in 2001		
Jewellery (Lump Sum)			
Jewellery (Worth Rs.)	wife's Mangal sutra, Bangles, eayer tops, wedding trings		
approx - 65 to 75 thousand	marriage time		

Shares/Debentures		Nos. of Shares 2	
Name of Issuing Company 1			
✓	✓		
Life Insurance Policy & Others			
Name of Issuing Company 1		Amount 2	
Life Insurance Co. of India 2 policies		47000/-	
Bank Deposits/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposits			
2) Savings Bank / CS	SBI NAGRI	NAGRI	15000/-
3) PPF			
4) GPF			
5) NSS			
6) Others	RD A/c in SBI	NAGRI	1000 X 3 = 3000

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date
 Subramanian
 23/10/2013